

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1359

ANSWERED ON:03.03.2011

IAY

Ju Dev Shri Dilip Singh

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the amount of funds provided to each State for upgradation of Kachcha houses during the years 2005-06 to 2009-10 under the Indira Awas Yojana;
- (b) the amount of funds sought by the States for this scheme alongwith the number of units for which the said fund had been sought, year-wise;
- (c) the criteria fixed for upgradation of Kachcha units under this scheme; and
- (d) the details of achievements made under this scheme, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI PRADEEP JAIN `ADITYA`)

(a)to(d): Indira Awaas Yojana (IAY) is an allocation based scheme under which funds and physical targets are allocated to the States/UTs in accordance with pre-determined criteria giving 75% weightage to housing shortage and 25% weightage to poverty ratio and no request for this purpose is required from the State Governments. Further, no funds are earmarked exclusively for upgradation of kutchha houses. As per IAY guidelines, up to 20% of the total funds available under IAY can be utilized for (a) upgradation of existing kutchha houses of BPL families) and (b) for construction of houses under Credit-cum- Subsidy scheme for households having income up to Rs. 32,000/- per annum. A statement showing the State-wise Central funds allocated, funds released, physical targets fixed and achievement made under IAY during the years 2005-06 to 2009-10 is annexed.